

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO.389
TO BE ANSWERED ON JULY 24, 2023**

DEMARCATED VENDING ZONE FOR STREET VENDORS

NO. 389. SMT. SULATA DEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the number of States and Union Territories which have issued more Letter of Recommendation (LoR) than certificates of vending and steps taken to address this disparity;
- (b) the data on adherence to the activities outlined in the Protection of Livelihood and Regulation of Street Vending Act, 2014 including the formation of provisional Town Vending Committee (TVC), survey conduct, formation of regular TVC, issuance of certificate of vending and ID Card, formulation and approval of city vending plan, and allotment of spaces to vendors; and
- (c) the measures which are being taken to ensure street vendors with LoR have designated Vending Zones for legal vending?

**ANSWER
THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a): There are 15 States/UTs which have issued more number of Letter of Recommendation (LoR) than Certificate of Vending (CoV). Urban Local Bodies (ULBs)/ Town Vending Committees (TVCs) have been authorized to issue LoR to extend the benefits of Prime Minister Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme to the street vendors, who have been left out of the ULB led survey or who started vending after completion of the survey. The States/UTs have been advised to complete fresh survey of street vendors as per Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 and issue CoV to surveyed vendors at the earliest.

(b): As on 30.06.2023, State/UT-wise details of formation of provisional and regular TVC, number of cities completed street vendors survey, number of CoV and Identity Card (ID card) issued and number of formulated/approved city vending plan are at **Annexure-I**. Details of allotment of spaces to vendors are not maintained at the level of Ministry of Housing and Urban Affairs (MoHUA).

(c): To ensure street vendors with LoR have designated vending zones for legal vending, all States/UTs have been instructed to formulate and implement city vending plan as per Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014.

ANNEXURE-I REFERRED TO IN REPLY TO RAJYA SABHA UNSTARRED QUESTION NO. 389 TO BE ANSWERED ON JULY 24, 2023

STATEMENT SHOWING STATE/UT-WISE DETAILS OF FORMATION OF PROVISIONAL/ REGULAR TVC, NUMBER OF CITIES COMPLETED STREET VENDORS SURVEY, NUMBER OF COV/ID CARD ISSUED AND NUMBER OF FORMLULATED/APPROVED CITY VENDING PLAN.

S. No.	Name of States/UTs	No. of TVCs Constituted		No. of Cities Completed Street Vendors Survey	No. of Cov Issued	No. of Street Vendors Issued Id Cards	No. of formulated/approved City Vending Plan
		Provisional TVCs	Regular TVCs				
1	Andaman & Nicobar Island	1	0	1	676	676	0
2	Andhra Pradesh	0	110	110	4,35,132	2,59,897	110
3	Arunachal Pradesh	21	0	32	1,246	5,397	14
4	Assam	98	0	82	89,124	87,410	0
5	Bihar	0	141	144	1,60,081	1,12,398	10
6	Chandigarh	0	1	1	10,930	2,345	1
7	Chhattisgarh	166	0	63	6,149	26,536	1
8	Dadra & Nagar Haveli, Daman & Diu	0	3	3	1,853	436	0
9	Delhi	27	0	0	62,333	56,422	0
10	Goa	0	14	13	2,688	1,580	1
11	Gujarat	91	72	169	2,09,885	2,09,885	115
12	Haryana	70	19	92	89,618	26,681	6
13	Himachal Pradesh	23	29	57	6,035	4,131	52
14	Jammu & Kashmir	78	0	70	23,694	6,396	0
15	Jharkhand	5	44	46	49,918	27,496	44
16	Karnataka	3	274	286	1,86,307	1,43,936	22
17	Kerala	23	70	93	6,584	19,041	2
18	Ladakh	2	0	2	427	427	0
19	Madhya Pradesh	0	378	378	7,23,820	5,43,112	65
20	Maharashtra	409	1	223	29,987	21,683	0
21	Manipur	21	6	27	13,952	7,627	2
22	Meghalaya	1	0	6	253	385	0
23	Mizoram	3	6	8	3,210	4,929	5
24	Nagaland	2	10	12	3,958	4,247	10
25	Odisha	0	114	114	24,818	35,219	14
26	Puducherry	4	1	6	2,425	3,144	1
27	Punjab	6	157	170	1,48,342	48,551	91
28	Rajasthan	0	189	196	27,639	81,475	7
29	Sikkim	7	0	7	308	129	0
30	Tamil Nadu	467	153	665	1,18,625	1,04,080	482
31	Telangana	143	0	144	3,59,672	6,14,767	71
32	Tripura	20	0	20	8,656	8,327	20
33	Uttar Pradesh	0	651	130	9,06,910	6,11,023	22
34	Uttarakhand	4	77	93	20,941	19,908	1
35	West Bengal	127	0	4	0	0	0
	Total	1,822	2,520	3,467	37,36,196	30,99,696	1,169